

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 176 OF 2015 &
IA NOS. 364 & 368 OF 2015**

Dated: 27th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Chamundeshwari Electricity Supply Company Ltd. ...Appellant(s)

Vs.

**M/s Saisudhir Energy (Chitradurga) Pvt. Ltd. & ...Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Sriranga Subanna
Ms. Sumana Naganand
Ms. Pratikha Mishra

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Polanki Gowtham
Mr. Naveen Hedge for R.1

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved. Learned counsel for the parties may file written submissions, if any, on or before 06.03.2018 after serving copy on the other side.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**